

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 105  
**(IB)-40(PB)/2017**

**IN THE MATTER OF:**

Vedika Nut Crafts Pvt. Ltd.

... Petitioner/Applicant

**Order Under Section 10 of Insolvency & Bankruptcy Code in liq.**

**Order delivered on 06.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

**ORDER**

List all the pending applications for hearing on 12.08.2021.

- sd -

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

- sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

06.07.2021  
Ritu Sharma